

ANNEXURE I

Name of the corporate debtor: M/s. SR Digital TV and Broadband Private Limited

Date of commencement of liquidation: 15.05.2021

List of stakeholders as on: 24-07-2020

(Version 1 , pursuant to claims received up to 14-06-2026)

(Amount in ₹)

UNSECURED FINANCIAL CREDITOR

[illegible]

1. The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him by the claimant and based on the records and information

2. The list of stakeholders, as modified from time to time, shall be

(i). available for inspection by the persons who submitted proofs of claim.

(ii). available for inspection by members, directors, and guarantors of the Corporate Debtor; (iii) filed on the electronic platform of the Board for dissemination on its website

3. The liquidator reserve her right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner as may be directed by the Adjudicating

4. The Liquidator has revised the List of Stakeholders in accordance with the recent amendments to the applicable regulatory framework